

में अकसर प्रकाशित होती रहती हैं। अभी 10 जून को जब मैं ने पटना के एक गैस एजेंट को टेलीफोन पर अपने घर पर गैस सिलिण्डर भेजने का अनुरोध किया तो मुझे अपमानजनक बातें सुननी पड़ी। पन्द्रह दिनों के बाद भी अब तक गैस की प्राप्ति नहीं हो सकी है। कंपनियों के कार्यालयों में कोई टेलीफोन तक नहीं उठाला।

सरकार को इस स्थिति का अन्त करने के लिए फौरन कदम उठाना चाहिए और बदनाम एजेंटों के लाइसेंस खारिज कर दूसरे एजेंटों को बहाल करना चाहिए।

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, यह खाली गैस का मामला नहीं है, संमत्सदस्य से किस तरह का व्यवहार होगा यह मामला है।

श्री रामावतार शास्त्री : मैंने मिनिस्टर साहब को चिट्ठी भी लिखी है।

MR. SPEAKER: Shri Jyotirmoy Bosu, absent. Now, Shriinati Pramila Dandavate.

(ii) NEED TO STREAMLINE THE DISTRIBUTION SYSTEM OF CEMENT IN THE CAPITAL.

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): Mr. Speaker, Sir, with your permission I rise to make a statement under Rule 377.

Sir, several thousand irate citizens (including a large number of women) demonstrated outside the office of the Food and Civil Supplies Department of the Delhi Administration and protested against the cement shortage and the officials who were indulging in malpractices, demanding money from the permit-holders.

Sir, for the past two or three months this has been the scene at the office and there are several verbal clashes between the officials and the permit-holders who have to go disappointed. As a result, the construction activity in the capital has come to a standstill. It is alleged that the officials of the Delhi Administration have been collaborating with the suppliers and the stockists in the distribution of cement

to their favourites and to big business contractors. I would request the Minister to make a statement regarding what steps are being taken to ameliorate the situation and adopt a suitable policy in the distribution of cement.

(iii) NEED FOR MARKETING AGENCY FOR EXPORT OF COCOA AND BANNING IMPORT THERE OF.

SHRI GEORGE JOSEPH MUNDACKAL (Muvattupuzha): Mr. Speaker, Sir, nearly 3 lakhs of small and marginal farmers in South India cultivated Cocoa because of the encouragement given by State and Central Governments. Although this cultivation is two to three years old, the production has already reached the level of nearly 3000 tonnes. The internal consumption is only 2500 tonnes. Within the next 4 to 5 years, the production will go up to 15000 to 20000 tonnes. It is high time to set up a factory in public sector or in cooperative sector otherwise we have to find out a market for exporting the surplus.

Unfortunately, the Government of India has granted permission to import cocoa without any restriction. This has created a very serious situation in Kerala, where the poor farmers find it very difficult to dispose of their product which is perishable commodity like any other fruits. I, therefore, request the Government of India to ban immediately the import of cocoa and at the same time, take steps to arrange for its export to the maximum extent possible.

OF SOCIETY  
(iv) REPORTED ATROCITIES ON HARIJANS

श्री राम बिलास पासवान (हाजापुर) : अध्यक्ष महोदय, देश के विभिन्न भागों में विगत पांच माह के अन्दर हरिजनों एवं कमजोर वर्गों के लोगों की जितनी हत्याएं की गई हैं उसने मारे रिकार्ड की तोड़ दिया है। पीपरा एवं परसदीवा की विभिन्न घटना के बाद कफला (उ० प्र०) होडल (हरियाणा), गोहाना (हरियाणा), मोकामा (बिहार) आदि ऐसे कुछ हरिजन हत्याओं के समाचार हैं, जिसे सुनकर कलेजा बहल जाता है। इन हत्याओं ने हरिजन एवं कमजोर वर्गों के सदस्यों के मन में